

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
SUPPLEMENTARY CAUSE LIST DATED 25.10.2019 (FRIDAY)
COURT OF CHAIRPERSON
02:00 PM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 3344 of 2019 in Comp. App. (AT) No. 346 of 2018	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors.	S. Ramdakantha	Gauri Rasgotra

For Admission (Fresh Case)

2.	Comp. App. (AT) (Ins) No. 1139 of 2019	Ashoke Ghosh. Vs. Ranjan Kumar Sovasaria & Anr.	Vikrant Pachnanda	
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By Order

-sd/-
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NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
SUPPLEMENTARY CAUSE LIST II
DATED 25.10.2019 (FRIDAY)
COURT OF CHAIRPERSON
03:30 PM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1145 of 2019	Jitendra Jain. Vs. Nuvoco Vistas Corporation Ltd & Anr..	Nitin Mishra	

By Order

Registrar

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